

BEFORE THE NATIONAL GREENTRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.264 of 2020(SZ)

**IN THE MATTER OF**

Tribunal on its own motion-  
SUOMOTU

Based on the News item in The  
Hindu, Chennai edition dated  
30.11.2020, "Days after rain, water  
stagnation continues to plague  
Many areas of Chennai".

...Applicant(s)

**Versus**

1. The Principal Secretary to Govt.  
of Tamil Nadu, Health and Family  
Welfare Department, Govt  
Secretariat,  
Fort St. George,  
Chennai, TamilNadu-600009.
2. The Secretary to Govt. of Tamil  
Nadu, Department of  
Environment & Forests,  
Govt., Secretariat, Fort  
St., George Chennai, TamilNadu-  
600009.
3. The Additional Chief Secretary to  
Govt. of Tamil Nadu, Revenue  
and Disaster Management  
Department, Govt. Secretariat, Fort  
St. George,  
Chennai, TamilNadu-600009.
4. Additional Chief Secretary to  
Govt. of Tamil Nadu, Municipal  
Administration and Water Supply  
Department, Govt. Secretariat  
, Fort St. George,  
Chennai, TamilNadu-600009.
5. The Chairman,  
Tamil Nadu Pollution Control  
Board, No.76, AnnaSalai,  
Guindy, Chennai, TamilNadu-  
600032.

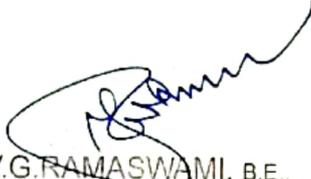


V.G. RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.



6. Tamil Nadu Water Supply and Drainage Board, Rep by its Managing Director,  
31, Kamarajar Salai,Chepauk,Chennai-600 005
7. The District Collector,  
Chennai District,  
District Collectorate Office,  
No.62,Rajaji salai,  
4<sup>th</sup> Floor,Chennai-600001
8. The District Collector,  
Chengalpet District,  
Collector office,GST Road,  
Chengalpattu-603 001
9. The District Collector,  
Thiruvallur District,  
First floor Collectorate  
,Chennai-602 001
10. The District Collector,  
Kanceepuram District,  
First floor Collectorate  
,Chennai-631 501
11. Greater Chennai Corporation  
Rep by its Commisssioner,  
Ripon Building,Chennai-600 003
12. Chennai Metropolitan Water Supply & Sewerage Board, Rep .by its Managing Director, No. 1, Pumping Station Road, Chintadripet, Chennai-600031.

...Respondent(s)

  
V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S.Board  
Chennai - 600 002.



REPORT FILED BY THE 12<sup>th</sup> RESPONDENT

I, V.G. Ramaswami, S/o. V. Gurusamy, Hindu, aged about 58 years now working as Superintending Engineer (Central/ Co-ord) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai do here by solemnly affirm and sincerely state as follows.

1. I am the Superintending Engineer (Central/ Co-ordination) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and 12<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. I respectfully submit that CMWSSB had E-filed the report on 15.11.2021 for 9 Nos of Newspaper allegations as given in the report based on the Hon'ble NGT directions regarding "*implementation of the short term measures suggested in the report to resolve the issue temporarily, till the final proposal is implemented*".
3. I respectfully humbly submit that Hon'ble Green Tribunal, Southern Zone has given certain directions to CMWSSB in its order dated 02.02.2022 & 17.02.2022 respectively and to submit independent reports regarding the steps taken to redress the grievance temporarily as well as permanently for the following allegations reported in the newspaper which is extracted from Para No.5 & 6 from order dated 2.2.2022 and to file respective reports regarding allegations made in the newspaper reports and the steps Para No. 2, 3 & 6 from order dated 17.2.2022 respectively as below and the respective Action Taken Report(ATR) to redress the same is detailed below:

- **Para No.5 in order dated 2.2.2022** :we came across another newspaper report published in ***Dinamalar dated 23.01.2022***". It is mentioned in the report that in Dr. Ramamurthy Nagar, Madipakkam due to recent rains, the entire area has been flooded with water and due to 4 the blocking of man-holes of underground sewage system, there was overflow of sewage which was stagnated on the roads for more than one and a half month and they have also expressed that people in the locality are affected on account of the same as it has become breeding place for mosquitoes.

  
V.G.RAMASWAMI. B.E.,  
Superintending Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.



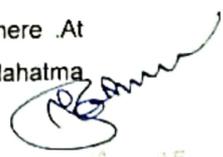
**Action Taken Report (ATR) for Para No.5 in order dated 2.2.2022.**

The mentioned location in the Newspaper allegation: **Dr. Ramamurthy Nagar Main Road** is located in D – 188 of Area XIV has gravity sewer system and lift station constructed by Pallavaram Municipality. It has 5 Nos of Machine holes including 2 machine holes in Krishna colony and Paari colony. The sewage generated is collected at a lift station in Dr.Ramamurthy Nagar main road(Near Pallavaram Municipality OHT).The gravity system and lift station is being maintained by Pallavaram Municipality.Further vide CMWSSB letter to Pallavaram Municipality dated 17.03.2022, Assistant Engineer, Pallavaram Municipality was informed about this NGT case and insisted to Raise Machine holes at the junction of Dr.Ramamurthy Nagar main road and Krishna colony on par with road level. And to attend sewer block complaints as and when arises in Dr.Ramamurthy Nagar main road. Further to operate the lift station in Dr.Ramamurthy Nagar main road(Near Pallavaram Municipality OHT) regularly.

- **Para No.6 in order dated 2.2.2022 & 17.2.2022:** *we have also come across another newspaper report published in the **New Indian Express, Chennai Edition daily dated 24.11.2021** under the caption "Two Weeks on, Chinnasekkadu residents knee-deep in sewage. Officials work day and night to drain out water but more comes from other areas." The people in the locality were severely affected by the same as they will have to walk through the sewage water that is being stagnated in those areas and no remedial measures have been taken by the authorities to redress the grievance.*

**Action Taken Report (ATR) for Para No.6 in order dated 2.2.2022 & 17.2.2022:**

The mentioned location in the Newspaper allegation: **Chinnasekkadu** comes under Depot-29, Area -III with 110 No of streets. There is no sewerage system in the mentioned location and the work of Providing UGSS is under progress. Under this project a total of 110 Nos of streets to a length of 12570 m have been covered .So far 6867 m has been completed and balance 5703 m Length is expected to be completed at the earliest.During rainy season, the rain water mixed with sullage water overflowing from the septic tanks of the houses was stagnated at the road surface which had been removed by using sewer lorries and Diesel Engine by CMWSSB and GCC Departments then and there .At present there is no stagnated rain water or sullage water in Mahatma Gandhi streets and its surrounding streets in Chinna sekadu.

  
Supervising Engineer  
C.M.W.S.S. Board  
Chennai - 600 002.



Para No.2 & 3 in order dated 17.2.2022 :We came across a newspaper reports published in "The Indian Express", Chennai Edition dated 07.02.2022 under the caption," Zone 6 plagued by drainage water, bad roads" Unsafe tenements scare Otteri residents, Lack of community toilets in Gandhi Nagar affects 400 families. It is mentioned in the report that there was water logging in this area even after the rain is over and further it is mixed with the seage and drainage waste as well which causes great hardships to the people in the locality

Action Taken Report (ATR) for Para No.2 & 3 in order dated 17.2.2022.

During construction of over bridge by GCC at stephenson road and erection of piles along the existing canal by GCC, the existing strom water drain was fully damaged. The existing SWD is the major drain collecting drains from Crook road and Jamaliya High Road to Otteri Nallah. Due to damages in SWD, the flow to Otteri Nallah is obstructed During monsoon season the flow level increases in SWD and collected rain water overflow at Stephenson Road which is a low lying area; The flooded low lying areas are constantly under the watch during flood and immediate action was taken by engaging sewer lorries and pumping equipments. Also after the monsoon all the machine holes were cleaned by using sewer cleaning vehicles and silt were removed for free flow of sewage. Periodic desilting was also carried out so as to avoid sewage overflow or obstruction. It is also proposed to reroute the sewers to facilitate the construction of over bridge at Stephenson Road.

4. Further I respectfully submit that CMWSSB Existing Sewer system is adequate to handle the normal flow. However during Monsoon most of rain water enters into CMWSSB sewer system resulting in silting up of existing sewer system due to which sewer overflows, leak/burst, stagnation are reported ,in spite of our continuous operation of 302No of pumping station 24\*7 during rainy period.

5. I also respectfully submit that CMWSSB has engaged **dewatering pump sets** in all the areas for a period of 1 month to drain out the stagnated rain as well as sullage water during recent rains (Nov-Dec 2021) at 1093 locations in order to maintain hygienity in the city on a war footing basis for giving better relief to the Public.

  
V.G.RAMASWAMI, B.E.,  
Superintending Engineer  
C.M.W.S.S Board  
Chennai - 600 002.





**Before the National Green Tribunal  
(Southern Zone) Chennai,  
O.A.No.264 of 2020 (SZ)**

Tribunal on its own motion-SUO  
MOTU Based on the News item  
in The Hindu, Chennai edition  
dated 30.11.2020,"Days after  
rain, water stagnation continues  
to plague Many areas of  
Chennai".

: Applicant

Vs.

Chennai Metropolitan Water  
Supply and Sewerage Board  
(CMWSSB) represented by its  
Managing Director, Santhome  
Road, MRC Nagar, Ch – 28.

: Respondent

**REPORT FILED BY 12<sup>TH</sup> RESPONDENT**

**G.JANAKIRAMAN**  
Counsel for 12th Respondent

